

(c) The broad principles governing approval of charitable institutions are--

- (i) ordinarily, the institution must be one recommended by the State Government;
- (ii) the institution should be at least of Provincial importance and not merely of local importance;
- (iii) the objects of the institution should be wholly charitable;
- (iv) the institution should be wholly and expressly non-communal;
- (v) except for educational institutions such as Universities and Colleges, the institution should not be one which has been approved for purposes of section 10(2)(xiii) of the Indian Income-tax Act.

INSTITUTE OF TECHNOLOGY, KHARAGPUR

*924. **Shri C. R. Chowdhary:** Will the Minister of Education be pleased to state the help procured from the U.K. for the Government of India's Institute of Technology at Kharagpur?

The Minister of Education and Natural Resources and Scientific Research (Mansana Asad): The United Kingdom have provided the services of Professor G. A. Robinson to advise the Institute on the organisation of courses in Industrial Administration and Business Management. They have also agreed to supply machine tool equipment worth approx. £35,000. The assistance is being received under the Colombo Plan.

SUPER TAX ETC.

*925. **Shri K. K. Basu:** Will the Minister of Finance be pleased to state:

- (a) whether there has been decrease in collection of Super tax, Income-tax and Corporation tax during the last and the current financial years;
- (b) the total amount under each head;
- (c) which slab or group of Income tax payers are yielding less income; and
- (d) the amount of such decrease?

The Minister of Revenue and Expenditure (Shri Tyagi): (a) No Sir. There has so far been no decrease in the collection of Super-tax, Income-tax and Corporation tax in the current year. As, however, the greater part of the total collections of the year are

made only in the latter half of the year, figures of the earlier half are not a true guide to the possible collections of the whole year.

(b) Total amounts collected under the heads mentioned in part (a) during the period April to September are:—

	Rs. (Lakhs)	
	1951	1952
Corporation tax	7.73	11.20
Income-tax and Super-tax.	28.56	31.24

Separate figures for income-tax and super-tax are not available.

(c) and (d). Figures of yield from various slabs of income are compiled only annually and it is not possible now to say whether particular groups, if any, are yielding less income this year than last year.

SLATE-STONES

*926. **Shri Amjad Ali:** Will the Minister of Natural Resources and Scientific Research be pleased to state whether there exists a large quantity of slate-stones in the road-region of Aijal to Silchar in Assam?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): The Geological Survey of India have no record of any occurrence of slate along the road.

BERYLLIUM

*927. **Shri Telkikar:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

- (a) the parts of India in which Beryllium is found; and
- (b) the purposes for which it has been used in Indian factories?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) The mineral beryl (ore of beryllium) occurs in Rajputana and some parts of Bihar and Madras States.

(b) Beryllium has not so far been used in Indian factories.

MINTS

*928. **Shri Telkikar:** Will the Minister of Finance be pleased to state:

- (a) whether the mints in India had undertaken the work of coinage for the Ceylon Government;